

Name of the Corporate Debtor: Panacea Hospitals Private Limited; Date of Commencement of CIRP: 17-10-2019; List of Creditors as on: 09-08-2020; Name of IP: Mr. K N Ravindra; Process Number: 1; Last 5 digit of registration number: 11702

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	46833112	2	34451287	12.62				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	39	215049850	39	107875889	39.51				NA
5	Operational creditors (Workmen)	0	0							NA
6	Operational creditors (Employees)	74	21723353	73	18320228	6.71				NA
7	Operational creditors (Government Dues)	2	20200162	2	16492699	6.04				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	30	78026387	30	24770415	9.07				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	18	148204376	18	71095435	26.04				NA
Total		165	530037240	164	273005953	100.00				